

No.GOB(I) 4(2)/2021

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 16<sup>TH</sup> APRIL, 2021.

**NOTIFICATION**

The following transfers and postings of officers of Judicial Department in the cadre of Senior Civil Judge, are ordered in the interest of public service, to take effect from the forenoon of **May 24, 2021**:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. Channakeshava Reddy M.V.	Senior Civil Judge and JMFC., Honnavar, Uttara Kannada District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru. (Vice Sri. B.Siddaraju – transferred)
2	Sri. Dharmagiri Ramaswamy Subbanna	Senior Civil Judge and JMFC., Raibag, Belagavi District.	Prl. Senior Civil Judge and CJM, D.K. Mangaluru. (Vice Smt. M. Anitha – transferred)
3	Sri. S.Sreedhara	Senior Civil Judge and JMFC, Mudhol, Bagalkot District	Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri.Madhvesh Daber – transferred)
4	Smt. M. Anitha	Prl. Senior Civil Judge and CJM, D.K. Mangaluru.	I Addl. Senior Civil Judge, D.K.Mangaluru. (Vacant Court)
5	Sri. Veeranna Somashekhar	Prl. Senior Civil Judge and JMFC, Srirangapatna, Mandya District	Senior Civil Judge and CJM., Chikkamagaluru. (Vice Sri. Shriram Narayan Hegde – transferred)

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6	Sri. Ramesh Durugappa Ekabote	Senior Civil Judge and JMFC., Afzalpur, Kalaburagi District	Senior Civil Judge and JMFC., Nelamangala, Bengaluru Rural District. (Vice Sri.Prasad K.B. – transferred)
7	Smt. Vimal R.Nandgaon	Prl. Senior Civil Judge and JMFC., Gokak, Belagavi District	Prl. Senior Civil Judge and CJM, Ballari. (Vice Smt. Sarva-mangala.K.M. – transferred)
8	Sri. Madhvesh Daber	Chief Metropolitan Magistrate, Bengaluru City.	Senior Civil Judge and JMFC, Nagamangala, Mandya District. (Vacant Court)
9	Sri. Sreenivasa	Senior Civil Judge and CJM., Gadag.	XVII Addl. Chief Metropolitan Magistrate, Bengaluru. (Vice Sri.V.Nagaraja - transferred)
10	Sri. M.Ramesha	Senior Civil Judge and CJM, Chamarajanagar.	Prl. Senior Civil Judge and JMFC., Puttur, Dakshina Kannada District. (Vice Sri.Manjunath - transferred)
11	Smt. Kalpana M.S.	XX Addl. Chief Metropolitan Magistrate, Bengaluru City.	Prl. Senior Civil Judge and CJM, Bagalkot. (Vice Sri.Prakash.V - transferred)
12	Sri. Shriram Narayan Hegde	Senior Civil Judge and CJM., Chikkamagaluru.	Services are placed at the disposal of the High Court for being appointed as Senior Civil Judge, OOD, Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru. (Vice Sri.Anand P.Hogade - transferred)

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13	Sri. Prakash Sangappa Helavar	Senior Civil Judge, OOD, Deputy Director, Arbitration Centre-Karnataka (Domestic & International) Bengaluru.	Prl. Senior Civil Judge and JMFC, Srirangapatna, Mandya District (Vice Sri. Veeranna Somashekhar - transferred)
14	Sri. V.Nagaraja	XVII Addl. Chief Metropolitan Magistrate, Bengaluru.	Senior Civil Judge, Gangavathi, Koppal District. (Vice Smt. Anitha G. - transferred)
15	Sri. Balagopala Krishna	XXIV Addl. Chief Metropolitan Magistrate, Bengaluru.	Senior Civil Judge and JMFC, Bantwal, Dakshina Kannada District. (Vice Sri.Mahamed Imthiyaz Ahmed - transferred)
16	Smt. C.G.Vishalakshi	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chamarajanagar.  <b>(ON REPATRIATION)</b>	Senior Civil Judge, Chintamani, Chikkaballapura District. (Vice Sri. K.M.Rajendrakumar - transferred)
17	Sri. Padma Prasad	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Prl. Senior Civil Judge and JMFC, Hosapete, Ballari District. (Vice Sri.Anand T.Chavan- transferred)
18	Sri. Prakash V.	Prl. Senior Civil Judge and CJM, Bagalkot.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri.Padma Prasad - transferred)
19	Smt. Nirmala K.	Senior Civil Judge, Arasikere, Hassan District.	Addl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District. (Vice Smt. Latha Devi G.A. - transferred)

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20	Sri. N.Muniraja	XXVII Addl. Chief Metropolitan Magistrate, Bengaluru.	Senior Civil Judge and JMFC., Pandavapura, Mandya District. (Vice Sri. Vedamoorthi B.S. – transferred)
21	Sri. T.Govindaiah	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, U.K.Karwar.  <b>(ON REPATRIATION)</b>	XXVII Addl. Chief Metropolitan Magistrate, Bengaluru. (Vice Sri.N.Muniraja – transferred)
22	Sri. Ganapathi G. Badami	Addl. Senior Civil Judge and JMFC., Chamarajanagar.	Senior Civil Judge and CJM, Chamarajanagar. (Vice Sri. M.Ramesha – transferred)
23	Smt. N.Narasamma	Senior Civil Judge, OOD, Head of Legal Cell, Housing, Urban Development, Energy and Forest, Environment and Ecology Department, M.S.Building, Bengaluru.  <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC., Mudigere, Chikkamagaluru District. (Vice Smt.M.S.Shashikala- transferred)
24	Sri. T.Shrinivasa	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Koppal.  <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and JMFC., Hunsur, Mysuru District. (Vice Smt. Deepa. G – transferred)
25	Smt. Sujatha S.	IX Addl. Judge, Court of Small Causes, Bengaluru.	Senior Civil Judge and JMFC., Gundlupet, Chamarajanagar District. (Vice Sri. Chandrashekhar Prabhappa Diddi – transferred)

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26	Sri. Malhar Balakrishna Kulkarni	Senior Civil Judge, Doddaballapur, Bengaluru Rural District.	Addl. Senior Civil Judge, Srirangapatna, Mandya District. (Vice Sri. P.J. Parameshwara - transferred)
27	Sri. Santhosh Kumar Shetty N.	Prl. Senior Civil Judge and CJM., Mysuru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, U.K.Karwar. (Vice Sri.T.Govindaiah - transferred)
28	Sri. Ramakanth Chavan	Senior Civil Judge, OOD, Deputy Director, Bengaluru Mediation Centre, Bengaluru.	Senior Civil Judge and JMFC., Ron, Gadag District. (Vice Smt.Nagamani.V.- transferred)
29	Sri. H.Devaraju	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkaballapura. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC., Shikaripur, Shivamogga District. (Vice Smt. Preeth. J – transferred)
30	Sri. Manjunath	Prl. Senior Civil Judge and JMFC., Puttur, Dakshina Kannada District.	XXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri.Pruthviraj Vernekar - transferred)
31	Sri. Laxman Ramu Kurane	Senior Civil Judge, OOD, Head of Legal Cell, Higher Education and Medical Education and Health and Family Welfare Department,M.S.Building, Bengaluru. <b>(ON REPATRIATION)</b>	Prl. Senior Civil Judge and CJM., Haveri. (Vice Sri.Gudi Vasudev Radhakant, - transferred)

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32	Sri. Pruthviraj Vernekar	XXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	II Addl. Senior Civil Judge, Mangaluru. (Vice Smt. Pushpalatha C.M. – transferred)
33	Sri. Somashekara A.	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru.  <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC., Sullia, Dakshina Kannada District. (Vice Sri. M. Purushothama - transferred)
34	Sri. Gudi Vasudev Radhakant	Prl. Senior Civil Judge and CJM., Haveri.	Proposed for appointment as Senior Civil Judge, OOD, Deputy Director, Bengaluru Mediation Centre, Bengaluru. (Vice Sri.Ramakanth Chavan- transferred)
35	Sri. Sharanabasappa Basappa Kembhavi	Prl. Senior Civil Judge and CJM, Hassan.	Proposed for appointment as Senior Civil Judge, OOD, Central Project Co-ordinator, High Court of Karnataka, Bengaluru. (Vacant Post)
36	Smt. Veena.N.	Senior Civil Judge, OOD, Solicitor and Ex-Officio Deputy Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary to Government, (Opinion-2) Law Department, Vidhana Soudha, Bengaluru. (Vice Smt.Shirin Javeed Ansari- transferred)

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37	Smt. Prathibha Bandurao Kulkarni	Senior Civil Judge and JMFC, Basavakalyan, Bidar District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Higher Education and Medical Education and Health and Family Welfare Department, M.S.Building,Bengaluru. (Vice Sri.Laxman Ramu Kurane- transferred)
38	Sri. K.M.Rajendra-kumar	Senior Civil Judge, Chintamani, Chikkaballapura District.	Senior Civil Judge and JMFC, Mudhol, Bagalkot District. (Vice Sri.S.Sreedhara - transferred)
39	Sri. Chinnannavar Rajesh Sadashiv	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Dharwad. <b>(ON REPATRIATION)</b>	II Addl. Senior Civil Judge and JMFC, Hubballi, Dharwad District. (Vacant Court)
40	Sri. Patil Veeranagouda Somashekharagouda	Addl. Senior Civil Judge and JMFC., Basavana Bagewadi, Vijayapura District.	VIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Jayaprakash D.R. – transferred)
41	Sri. Satish J. Bali	Addl. Senior Civil Judge, Gokak, Belagavi District.	I Addl. Senior Civil Judge, Ballari. (Vacant Court)
42	Sri. Vedamoorthi B.S.	Senior Civil Judge and JMFC., Pandavapura.	Addl. Senior Civil Judge and JMFC., Pandavapura. (Vice Smt. Bharathi.M. – transferred)
43	Sri.Bhat Manjunath Narayan	I Addl. Chief Metropolitan Magistarte, Bengaluru City.	Prl. Senior Civil Judge and CJM, Belagavi. (Vice Sri. Parashuram Fakeerappa Doddamani – transferred)

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44	Smt. Kaveri	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Udupi.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary, Karnataka State Legal Services Authority, Bengaluru. (Vice Sri. Jayaprakash A. – transferred)
45	Sri. Anand P. Hogade	Senior Civil Judge, OOD, Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.	Prl. Senior Civil Judge and CJM, Hassan. (Vice Sri. Sharana-basappa Basappa Kembhavi- transferred)
46	Smt.Sujata Madiwalappa Sambrani	Senior Civil Judge, OOD, Registrar, Special Court constituted under Karnataka Land Grabbing Prohibition Act, 2011, Kandaya Bhavana, Bengaluru. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC., Krishnarajanagar, Mysuru District. (Vice Sri. Basavarajappa K.M- transferred)
47	Sri.Devendra Pandith	Senior Civil Judge and JMFC., Challakere, Chitradurga District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Koppal. (Vice Sri.T.Shrinivasa - transferred)
48	Smt. Shirin Javeed Ansari	Senior Civil Judge, OOD, Deputy Secretary to Govt., (Opinion-2), Law Department, Vidhana Soudha, Bengaluru. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC., Hunsur, Mysuru District. (Vice Sri. K.M. Shankar – transferred)



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49	Smt. Anitha G.	Senior Civil Judge, Gangavathi, Koppal District.	Senior Civil Judge, Arasikere, Hassan District. (Vice Smt. Nirmala.K. - transferred)
50	Sri.Mahamed Imthiyaz Ahmed	Senior Civil Judge and JMFC, Bantwal, Dakshina Kannada District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru. (Vice Sri.Somashekara A. - transferred)
51	Sri.Jayaprakash A.	Senior Civil Judge, OOD, Deputy Secretary, Karnataka State Legal Services Authority, Bengaluru. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC, Hassan. (Vacant Court)
52	Smt. Vidya K.	III Addl. Senior Civil Judge, Mysuru.	Prl. Senior Civil Judge and CJM, Mysuru. (Vice Sri. Santhosh Kumar Shetty.N. - transferred)
53	Sri. Shivanand Maruthi Jipare	I Addl. Senior Civil Judge, Vijayapura.	Prl. Senior Civil Judge and CJM, Vijayapura. (Vacant Court)
54	Sri. Nandeesh R.P.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru City. <b>(ON REPATRIATION)</b>	II Addl. Senior Civil Judge and JMFC., Chikkamagaluru. (Vice Smt.Aruna Kumari.A.- transferred)

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55	Smt. Rashmi M.	Addl. Senior Civil Judge, Mandya.	Services are placed at the disposal of the Govt., for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mandya. (Vice Sri.Varadaraj B. – transferred)
56	Sri. Anand T. Chavan	Prl. Senior Civil Judge and JMFC., Hosapete, Ballari District.	I Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri.Bhat Manjunath Narayan-transferred)
57	Sri. Jayaprakash D.R.	VIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Proposed for appointment as Senior Civil Judge, OOD, Deputy Director, Arbitration Centre-Karnataka (Domestic & International), Bengaluru (Vice Sri.Prakash Sangappa Helavar-transferred)
58	Smt. Pallavi R.	Prl. Senior Civil Judge and JMFC., Madhugiri, Tumakuru District.	I Addl. Senior Civil Judge, Bagalkot. (Vice Sri. Mahammad Anwar Hussain Mogalani – transferred)
59	Sri. Prasad. K.B.	Senior Civil Judge and JMFC., Nelamangala, Bengaluru Rural District.	Addl. Senior Civil Judge and JMFC., Sindagi, Vijayapura District. (Vice Sri.Umesha H.K.-transferred)
60	Smt. C.M.Pushpa Latha	II Addl. Senior Civil Judge, Mangaluru.	Services are placed at the disposal of the Govt., for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Dharwad. (Vice Sri. Chinnannavar Rajesh Sadashiv -transferred)

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61	Sri.Vijaya Kumar	Senior Civil Judge and CJM., Kodagu-Madikeri.	Senior Civil Judge, OOD, Registrar, Special Court constituted under Karnataka Land Grabbing Prohibition Act, 2011, Kandaya Bhavana, Bengaluru. (Vice Smt.Sujata Madiwalappa Sambrani-transferred)
62	Sri. Jeevanrao Vasanttrao Kulkarni	II Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District.	Addl. Senior Civil Judge and JMFC, Ranebennur, Haveri District. (Vacant Court)
63	Smt. Nalini Kumari A.M.	Senior Civil Judge, OOD, Head of Legal Cell, Department of Personnel and Administrative Reforms, Kannada Culture, Information and Broadcasting, Vidhana Soudha, Bengaluru. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge, Mandya. (Vice Smt.Rashmi.M.-transferred)
64	Sri. Sunil S.Hosamani	IV Addl. Senior Civil Judge and JMFC, Mysuru.	I Addl. Senior Civil Judge, Mysuru. (Vacant Court)
65	Smt. Hema Pastapur	II Addl. Senior Civil Judge and JMFC., Raichur.	Addl. Senior Civil Judge, Raichur. (Vacant Court)
66	Smt. Padmashri Ashok Munnoli	Senior Civil Judge and JMFC., Badami, Bagalkot District.	Senior Civil Judge and JMFC., Jewargi, Kalaburagi District. (Vice Sri. Kumara G. – transferred)

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67	Sri. Dinesh. B.G.	Senior Civil Judge and JMFC., Hosadurga, Chitradurga District.	Senior Civil Judge and JMFC., Ankola, Uttara Kannada District.. (Vice Sri. Saheel Ahmed Shamsuddin Kunnibhavi - transferred)
68	Sri. Rajanna Sankannavar	Addl. Senior Civil Judge and JMFC., Gadag .	Senior Civil Judge and CJM, Gadag. (Vice Sri. Sreenivasa - transferred)
69	Smt. Kavita Shivaray Undodi	V Addl. Senior Civil Judge and JMFC, Mysuru.	II Addl. Senior Civil Judge, Mysuru. (Vacant Court)
70	Smt.M.S.Shashikala	Senior Civil Judge and JMFC., Mudigere, Chikkamagaluru District.	Senior Civil Judge and JMFC., Hosadurga, Chitradurga District. (Vice Sri. Dinesh. B.G. - transferred)
71	Sri. Umesh S. Atnure	Addl. Senior Civil Judge and JMFC., Mudhol, Bagalkot District.	Addl. Senior Civil Judge and JMFC., Hosapete, Ballari District. (Vice Sri. Chandragouda Shivanagouda Shivanagoudra-transferred)
72	Smt. Nagamani. V	Senior Civil Judge and JMFC., Ron, Gadag District.	III Addl. Judge, Court of Small Causes and ACMM,, Bengaluru City. (Vice Sri.Mahantesh Sangappa Dargad-transferred)
73	Smt. Shubha	Senior Civil Judge and JMFC., Yelburga, Koppal District.	Senior Civil Judge and JMFC., Channapatna, Ramanagara District. (Vacant Court)

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74	Smt. Dakshayini G.K.	Senior Civil Judge and JMFC., Kalghatgi, Dharwad District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Department of Personnel and Administrative Reforms, Kannada Culture, Information and Broadcasting, Vidhana Soudha, Bengaluru. (Vice Smt.Nalini Kumari A.M.- transferred)
75	Sri. Nagesh Korga Moger	II Addl. Senior Civil Judge, Vijayapura.	XXXIV Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Kamalaksha D-transferred)
76	Sri. M. Purushothama	Senior Civil Judge and JMFC., Sullia, Dakshina Kannada District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru City. (Vice Sri.Nandeasha R.P.- transferred)
77	Smt. Preeth. J	Senior Civil Judge and JMFC., Shikaripur, Shivamogga District.	Presiding Officer, (Spl. Court), Economic Offences, Bengaluru. (Vice Sri.Subramanya N.- transferred)
78	Sri. Manjunath D.R.	Senior Civil Judge and JMFC, Shiddlaghatta, Chikkaballapura District.	Senior Civil Judge and JMFC., Navalgund, Dharwad District. (Vice Sri.Sandeep Salian-transferred)

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79	Smt. Fairoza Hanifsab Ukkali	Senior Civil Judge and JMFC., Gubbi, Tumakuru District.	Senior Civil Judge and JMFC., Shiggaon, Haveri District. (Vice Sri. Vijayakumar Kannur - transferred)
80	Sri. Umesha H.K.	Addl. Senior Civil Judge and JMFC., Sindagi, Vijayapura District.	Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Sri. Abdul Khadar-transferred)
81	Sri. Mahantesh Sangappa Dargad	III Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	Addl. Senior Civil Judge and JMFC., U.K. Karwar (Vice Sri. Amarnath K.K.-transferred)
82	Sri. Yamanappa Karehanumanthappa	II Addl. Senior Civil Judge and JMFC., Bidar.	Senior Civil Judge and JMFC, Shiddlaghatta, Chikkaballapura District. (Vice Sri. Manjunath D.R.- transferred)
83	Smt. Deepa. G	Prl. Senior Civil Judge and JMFC., Hunsur, Mysuru District.	Prl. Senior Civil Judge and JMFC., Gokak, Belagavi District. (Vice Sri. Vimal R. Nandgaon-transferred)
84	Sri. Amarnath K.K.	Addl. Senior Civil Judge and JMFC., U.K. Karwar.	III Addl. Senior Civil Judge, Mysuru. (Vice Smt. Vidya.K. - transferred)
85	Sri. Sandeep Salian	Senior Civil Judge and JMFC., Navalgund, Dharwad District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD Member Secretary, District Legal Services Authority, Bengaluru Rural District, Bengaluru. (Vice Sri. R. Natesha-transferred)

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86	Sri. Chandrashekhar Prabhappa Diddi	Senior Civil Judge and JMFC., Gundlupet, Chamarajanagar District.	Senior Civil Judge and JMFC., Lingasugur, Raichur District. (Vice Sri. Lakshmikant Janakiram Miskin - transferred)
87	Smt. Shainey K.M.	Senior Civil Judge and JMFC, Kundagol, Dharwad District.	VI Addl. Judge, Court of Small Causes and ACMM., Bengaluru. (Vice Smt. K. Uma - transferred)
88	Sri. Lokesha	II Addl. Senior Civil Judge and JMFC., Chikkaballapura.	II Addl. Senior Civil Judge and JMFC., Hassan. (Vice Smt. M.S. Harini - transferred)
89	Sri. Ibrahim M. Mujawar	Senior Civil Judge and JMFC., Byadgi, Haveri District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha. Bengaluru. (Vice Sri. Santhosh S. Kunder - transferred)
90	Smt. Reshma Kalakappa Goni	Senior Civil Judge and JMFC., Banahatti, Bagalkot District.	Senior Civil Judge and JMFC., Challakere, Chitradurga District. (Vice Sri.Devendra Pandith - transferred)
91	Sri. Girimallappa Ramappa Shettar	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kalaburagi. <b>(ON REPATRIATION)</b>	XVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Manjunatha. K.P. - transferred)
92	Smt. Mamatha D.	III Addl. Senior Civil Judge Dharwad.	II Addl. Senior Civil Judge and JMFC., Raichur. (Vice Smt. Hema Pastapur - transferred)

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93	Sri. Namadev Kamanna Salamantapi	Senior Civil Judge and CJM., Yadgir.	XXIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Shridhara. M - transferred)
94	Smt. Shilpa H.A.	Senior Civil Judge and JMFC., Haliyal, Uttara Kannada District..	Prl. Senior Civil Judge and JMFC., Madhugiri, Tumakuru District (Vice Smt. Pallavi R. - transferred)
95	Sri. Subramanya N.	Presiding Officer, (Spl. Court), Economic Offences, Bengaluru.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kodagu-Madikeri. (Vice Smt. Noorunnisa - transferred)
96	Sri. Kuruvatteppa Somanna Rotter	III Addl. Senior Civil Judge and JMFC., Tumakuru.	Senior Civil Judge, Hukkeri, Belagavi District. (Vice Sri. Venkatesha Naik. V - transferred)
97	Sri. Parashuram Fakeerappa Doddamani	Prl. Senior Civil Judge and CJM, Belagavi.	I Addl. Senior Civil Judge, Belagavi. (Vacant Court)
98	Sri. Raghavendra D.	II Addl. Senior Civil Judge and JMFC., Kalaburagi.	I Addl. Judge, Court of Small Causes and ACMM., Bengaluru City. (Vice Smt. Bharati S. Rayannavar - transferred)



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99	Sri. K.M. Puttaswamy	Senior Civil Judge and JMFC., Hirekerur, Haveri District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Revenue, Food & Civil Supplies Department, M.S.Building, Bengaluru. (Vice Smt. Niveditha T.M.- transferred)
100	Sri. Kiran Kumar D. Wadigeri	Senior Civil Judge and JMFC., Chikkanayakanahalli, Tumakuru District.	Senior Civil Judge and JMFC., Banahatti, Bagalkot District. (Vice Smt. Reshma Kalakappa Goni - transferred)
101	Sri. P.J. Parameshwara	Addl. Senior Civil Judge, Srirangapatna, Mandya District.	Senior Civil Judge and JMFC, Kundagol, Dharwad District. (Vice Smt. Shainey K.M. - transferred)
102	Sri. Saheel Ahmed Shamshuddin Kunnibhavi	Senior Civil Judge and JMFC., Ankola, Uttara Kannada District..	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Yadgir. (Vice Sri. Prakash Arjun Banasode - transferred)
103	Smt. K. Lakshmi	III Addl. Senior Civil Judge., Belagavi.	IV Addl. Judge, Court of Small Causes and ACMM., Bengaluru City. (Vice Smt. Shantala Ramesh Dodwad-transferred)

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104	Smt. Bhavani L.J.	Prl. Senior Civil Judge and CJM., Udupi.	Senior Civil Judge and CJM., Koppal. (Vice Sri. Kumara S – transferred)
105	Sri. Kumara G.	Senior Civil Judge and JMFC., Jewargi, Kalaburagi District.	Senior Civil Judge and JMFC., Honnavar, Uttara Kannada District. (Vice Sri.Channakeshava Reddy M.V- transferred)
106	Sri. K.M. Shankar	Addl. Senior Civil Judge and JMFC., Hunsur, Mysuru District.	Addl. Senior Civil Judge, Gokak, Belagavi District. (Vice Sri. Satish J. Bali - transferred)
107	Smt. Lavanya H.N.	Addl. Senior Civil Judge, Udupi.	Senior Civil Judge and CJM, Chikkaballapura. (Vacant Court)
108	Sri. Chandragouda Shivanagouda Shivanagoudra	Addl. Senior Civil Judge and JMFC., Hosapete, Ballari District.	XXVI Addl. Chief Metropolitan Magistrate, Bengaluru. (Vice Smt. Roopa K. – transferred)
109	Sri. Vijayakumar Kannur	Senior Civil Judge and JMFC., Shiggaon, Haveri District.	Senior Civil Judge and JMFC., Yelburga, Koppal District. (Vice Smt. Shubha - transferred)
110	Smt. Noorunnisa	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kodagu-Madikeri. <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC., Tiptur, Tumakuru District. (Vice Sri. S.T. Satish - transferred)

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111	Sri. Venkatesha Naik V.	Senior Civil Judge, Hukkeri, Belagavi District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Housing, Urban Development, Energy and Forest, Environment and Ecology Department, M.S.Building, Bengaluru. (Vice Smt.N.Narasamma-transferred)
112	Sri. Abdul Khadar	Judge, Court of Small Causes and ACMM, Bengaluru City.	II Addl. Senior Civil Judge and JMFC., Bidar. (Vice Sri. Yamanappa Karehanumanthappa transferred)
113	Sri. Mahammad Anwar Hussain Mogalani	I Addl. Senior Civil Judge, Bagalkot.	Senior Civil Judge and JMFC, Basavakalyan, Bidar District. (Vice Smt.Prathibha Bandurao Kulkarni – transferred)
114	Smt. Shakunthala. S	XX Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	Prl. Senior Civil Judge and CJM, Udupi. (Vice Smt.Bhavani L.J.-transferred)
115	Sri. R. Natesha	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Bengaluru Rural District, Bengaluru. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge, Udupi. (Vice Smt. Lavanya H.N.-transferred)
116	Sri. Ravindra Laxman Honole	II Addl. Senior Civil Judge, Bagalkot.	Senior Civil Judge and CJM., Yadgir. (Vice Sri.Namadev Kamanna Salamantapi-transferred)

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117	Smt. Roopa K.	XXVI Addl. Chief Metropolitan Magistrate, Bengaluru.	Senior Civil Judge and CJM., Kodagu-Madikeri. (Vice Sri.Vijaya Kumar – transferred)
118	Sri. Yamanoorappa Kanakappa Benal	Senior Civil Judge and JMFC., Harihar, Davanagere District.	Senior Civil Judge and JMFC., Hirekerur, Haveri District. (Vice Sri. K.M. Puttaswamy-transferred)
119	Sri. Bholu Pandit	III Addl. Senior Civil Judge and JMFC., Vijayapura.	XX Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Smt.Kalpana M.S.-transferred)
120	Sri. C. Veerabhadraiah	Prl. Senior Civil Judge, Saundatti, Belagavi District.	Senior Civil Judge, Belur, Hassan District. (Vice Sri. Shashidhara Mudukanagouda - transferred)
121	Sri. Basavarajappa K.M.	Senior Civil Judge and JMFC., Krishnarajanagar, Mysuru District.	Senior Civil Judge and JMFC., Raibag, Belagavi District. (Vice Sri.Dharmagiri Ramaswamy Subbanna-transferred)
122	Sri. Arvind Saibanna Hagargi	Senior Civil Judge and JMFC., Indi, Vijayapura District.	Senior Civil Judge, Doddaballapur, Bengaluru Rural District. (Vice Sri.Malhar Balakrishna Kulkarni - transferred)
123	Smt. Sarvamangala. K.M.	Prl. Senior Civil Judge and CJM., Ballari.	Senior Civil Judge and JMFC., Laxmeshwar, Gadag District. (Vice Sri. Malakari Ramappa Wadeyar - transferred)

1	2	3	4
124	Smt. Aruna Kumari A.	II Addl. Senior Civil Judge and JMFC., Chikkamagaluru.	Addl. Senior Civil Judge and JMFC., Chikkaballapura. (Vice Sri. Shrinivas H. Budarpur – transferred)
125	Smt. Sujatha Suvarna. B	Senior Civil Judge and JMFC., Mulbagal, Kolar District.	Senior Civil Judge, Kadur, Chikkamagaluru District. (Vice Sri. Raju. M – transferred)
126	Sri. Santhosh S. Kunder	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha. Bengaluru. <b>(ON REPATRIATION)</b>	I Addl. Senior Civil Judge, Vijayapura. (Vice Sri. Shivanand Maruthi Jipare – transferred)
127	Smt. Rajeshwari J. Puranik	Senior Civil Judge and JMFC., Nippani, Belagavi District.	XV Addl. Judge, Court of Small Causes and ACMM., Bengaluru City. (Vice Sri. Dyavappa. S.B. - transferred)
128	Sri. Saravanan. S	III Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District.	Senior Civil Judge and JMFC., Holalkere, Chitradurga District. (Vice Smt. Prema Vasantarao Pawar – transferred)
129	Sri. Lakshmikant Janakiram Miskin	Senior Civil Judge and JMFC., Lingasugur, Raichur District.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chikkaballapura. (Vice Sri.H.Devaraju - transferred)

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130	Smt. Prema Vasantarao Pawar	Senior Civil Judge and JMFC., Holalkere, Chitradurga District.	Senior Civil Judge and JMFC., Nippani, Belagavi District. (Vice Smt. Rajeshwari J. Puranik - transferred)
131	Sri. Prakash C.D.	III Addl. Senior Civil Judge and JMFC., Kalaburagi.	II Addl. Senior Civil Judge and JMFC., Kalaburagi. (Vice Sri. Raghavendra D. - transferred)
132	Sri. Manjunatha. K.P.	XVIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Addl. Senior Civil Judge, Tumakuru. (Vacant Court)
133	Sri. Malakari Ramappa Wadeyar	Senior Civil Judge and JMFC., Laxmeshwar, Gadag District.	XI Addl. Chief Metropolitan Magistrate, Bengaluru. (Vice Smt. Nagamma Mahadevappa Ichchangi - transferred)
134	Sri. S.T. Satish	Senior Civil Judge and JMFC., Tiptur, Tumakuru District.	Senior Civil Judge and JMFC., Byadgi, Haveri District. (Vice Sri. Ibrahim M. Mujawar - transferred)
135	Sri. Varadaraj B.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Mandya.  <b>(ON REPATRIATION)</b>	II Addl. Senior Civil Judge and JMFC., Ranebennur, Haveri District. (Vice Sri. Jeevanrao Vasantrao Kulkarni - transferred)
136	Sri. Shridhara M.	XXIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Chamarajanagar. (Vice Smt. C.G.Vishalakshi - transferred)

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137	Sri. V. Hanumanthappa	Senior Civil Judge and JMFC., Pavagada, Tumakuru District.	Senior Civil Judge and JMFC., Badami, Bagalkot District. (Vice Smt. Padmashri Ashok Munnoli – transferred)
138	Smt. M. Bharathi	Addl. Senior Civil Judge and JMFC., Pandavapura, Mandya District.	Senior Civil Judge and JMFC., Harapanahalli, Ballari District. (Vice Smt. Undi Manjula Shivappa - transferred)
139	Smt. Latha Devi G.A.	Addl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District.	Senior Civil Judge and JMFC., Malur, Kolar District. (Vice Smt. Anupama D. - transferred)
140	Smt. Anitha	Senior Civil Judge and JMFC., Narasimharajapura, Chikkamagaluru District.	Addl. Senior Civil Judge and JMFC., Hangal, Haveri District. (Vice Smt. Sharadadevi C. Hatti - transferred)
141	Sri. Shrinivas H. Budarpur	Addl. Senior Civil Judge and JMFC., Chikkaballapura.	Senior Civil Judge and JMFC., Indi, Vijayapura District. (Vice Sri. Arvind Saibanna Hagaragi - transferred)
142	Sri. Shashidhara Mudukanagouda	Senior Civil Judge, Belur, Hassan District.	Prl. Senior Civil Judge, Saundatti, Belagavi District. (Vice Sri. C. Veerabhadraiah - transferred)
143	Smt. Bharati S. Rayannavar	I Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	Senior Civil Judge and JMFC., Narasimharajapura, Chikkamagaluru District. (Vice Smt. Anitha - transferred)

1	2	3	4
144	Smt. Sunitha	Senior Civil Judge and JMFC., Sirsi, Uttara Kannada District..	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Solicitor and Ex-Officio Deputy Secretary to Government, Law Department, Vidhana Soudha, Bengaluru. (Vice Smt.Veena.N. - transferred)
145	Smt. Niveditha T.M.	Senior Civil Judge, OOD, Head of Legal Cell, Revenue, Food & Civil Supplies Department, M.S.Building, Bengaluru.  <b>(ON REPATRIATION)</b>	Senior Civil Judge and JMFC, Channagiri. Davanagere District. (Vacant Court)
146	Sri. Chandrashekar B.C.	Senior Civil Judge and JMFC., Hagaribommanahalli, Ballari District.	XXIV Addl. Chief Metropolitan Magistrate, Bengaluru. (Vice Sri.Balagopala Krishna - transferred)
147	Sri. Kumara S.	Senior Civil Judge and CJM., Koppal.	VIII Addl. Judge, Court of Small Causes and ACMM., Bengaluru City. (Vice Smt. Sharmila. S – transferred)
148	Smt. Shantala Ramesh Dodwad	IV Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	III Addl. Senior Civil Judge and JMFC., Kalaburagi. (Vice Sri. Prakash C.D. – transferred)
149	Smt. K. Uma	VI Addl. Judge, Court of Small Causes and ACMM., Bengaluru.	II Addl. Senior Civil Judge, Vijayapura. (Vice Sri. Nagesh Korga Moger – transferred)



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150	Smt. M.S. Harini	II Addl. Senior Civil Judge and JMFC., Hassan.	Senior Civil Judge and JMFC., Pavagada, Tumakuru District. (Vice Sri. V. Hanu-manthappa - transferred)
151	Smt. Anupama D.	Senior Civil Judge and JMFC., Malur, Kolar District.	Senior Civil Judge and JMFC., Hagaribommanahalli, Ballari District. (Vice Sri. Chandrashekar B.C. – transferred)
152	Smt. Geethamani	XIV Addl. Judge, Court of Small Causes and ACMM., Bengaluru City.	Addl. Senior Civil Judge and JMFC., Mudhol, Bagalkot District. (Vice Sri. Umesh S.Atnure - transferred)
153	Sri. Venkateshappa V.	Addl. Senior Civil Judge and JMFC., Athani, Belagavi District.	Senior Civil Judge and JMFC., Chikkanayakanahalli, Tumakuru District. (Vice Sri. Kiran Kumar D. Wadigeri – transferred)
154	Smt. Sharadadevi C. Hatti	Addl. Senior Civil Judge and JMFC., Hangal, Haveri District.	Senior Civil Judge and JMFC., Harihar, Davanagere District. (Vice Sri. Yamanoorappa Kanakappa Benal – transferred)
155	Sri. Dyavappa S.B.	XV Addl. Judge, Court of Small Causes, Bengaluru City.	II Addl. Senior Civil Judge, Bagalkot. (Vice Sri. Ravindra Laxman Honole-transferred)

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156	Smt. Sharmila S.	VIII Addl. Judge, Court of Small Causes, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Udupi. (Vice Smt. Kaveri – transferred)
157	Sri. Raju M.	Senior Civil Judge, Kadur, Chikkamagaluru District.	XVIII Addl. Judge, Court of Small Causes and ACMM., Bengaluru. (Vice Smt. Champaka - transferred)
158	Sri. B.Siddaraju	Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru. <b>(ON REPATRIATION)</b>	Addl. Senior Civil Judge and JMFC., Gadag . (Vice Sri. Rajanna Sankannavar – transferred)
159	Smt. Undi Manjula Shivappa	Senior Civil Judge and JMFC., Harapanahalli, Ballari District.	Senior Civil Judge and JMFC., Gubbi, Tumakuru District. (Vice Smt. Fairoza Hanifsab Ukkali - transferred)
160	Sri. Prakash Arjun Banasode	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Yadgir. <b>(ON REAPTRIATION)</b>	Senior Civil Judge, Basavana Bagewadi, Vijayapura District. (Vacant Court)
161	Sri. Eshwara	III Addl. Senior Civil Judge and JMFC., Raichur.	Senior Civil Judge and JMFC., Mulbagal, Kolar District. (Vice Smt. Sujatha Suvarna B. - transferred)

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162	Sri. Kamalaksha D.	XXXIV Addl. Chief Metropolitan Magistrate, Bengaluru.	Senior Civil Judge and JMFC., Sirsi, Uttara Kannada District. (Vice Smt. Sunitha - transferred)
163	Smt. Nagamma Mahadevappa Ichchangi	XI Addl. Chief Metropolitan Magistrate, Bengaluru.	Senior Civil Judge and JMFC., Haliyal. Uttara Kannada District.. (Vice Smt. Shilpa H.A. - transferred)
164	Smt. Champaka	XVIII Addl. Judge, Court of Small Causes, Bengaluru.	Addl. Senior Civil Judge and JMFC., Chamarajanagar. (Vice Sri. Ganapathi G. Badami - transferred)
165	Sri. Srinath K.	IV Addl. Senior Civil Judge and JMFC., Vijayapura.	III Addl. Senior Civil Judge and JMFC., Vijayapura. (Vice Sri. Bhola Pandit - transferred)
166	Smt. Chaitra A.M.	VII Addl. Senior Civil Judge and JMFC, Mysuru.	IV Addl. Senior Civil Judge and JMFC, Mysuru. (Vice Sri. Sunil S.Hosamani - transferred)
167	Sri. Jai Shankar J.	IV Addl. Senior Civil Judge and JMFC., Belagavi.	II Addl. Senior Civil Judge, Belagavi. (Vacant Court)

BY ORDER OF THE HIGH COURT

Sd/-  
(T.G.SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL I/c

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

**Copy forwarded for information and necessary action to:-**

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.
2. The Officers mentioned at Sl.Nos.2 to 15, 17 to 20, 22, 25, 26, 28, 30, 32, 34, 35, 38, 40 to 43, 45, 49, 52, 53, 56 to 59, 62, 64 to 73, 75, 77 to 84, 86 to 88, 90, 92 to 94, 96 to 98, 100, 101, 103 to 109, 112 to 114, 116 to 125, 127, 128, 130 to 134, 137 to 143, 146 to 155, 157, 159 and 161 to 167 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
3. The Officers mentioned at Sl.Nos.1, 27, 36, 37, 44, 47, 50, 55, 60, 61, 74, 76, 85, 89, 95, 99, 102, 111, 129, 136, 144 and 156 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
4. The Officers mentioned at Sl.Nos.16, 21, 23, 24, 29, 31, 33, 39, 46, 48, 51, 54, 63, 91, 110, 115, 126, 135, 145, 158 and 160 of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts on the forenoon of **May 24, 2021**.
5. The Accountant General in Karnataka, Bengaluru.
6. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
7. All the Private Secretaries to the Hon'ble Judges.
8. The Registrar General/Registrar (Computers)/Registrar (Vigilance)/Registrar (Statistics and Review)/ Registrar (Recruitment)/Registrar (Administration)/ Registrar (Judicial)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
9. The Additional Registrar General, Dharwad and Kalaburagi Benches.
10. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
11. The Director, Karnataka Judicial Academy, Bengaluru.

12. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
13. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
14. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
15. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
16. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
18. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
19. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
20. The Registrar, Special Court constituted under Karnataka Land Grabbing Prohibition Act, 2011, Kandaya Bhavana, Bengaluru.
21. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
22. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
23. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
24. Spare copies